

COMMITTEE ON PAPERS LAID
ON THE TABLE

Minutes

[English]

SHRI JAGDISH AWASTHI (Bilhaur):
Sir, I beg to lay on the Table Minutes
(Hindi and English versions) of the sittings
of the Committee on Papers Laid on the
Table relating to their Sixth and Seventh
Reports.

RAILWAY CONVENTION
COMMITTEE

[English]

Second action taken report

SHRI SUBHASH YADAV (Khargone) :
I beg to present the Second Report (Hindi
and English versions) of the Railway Con-
vention Committee on Action Taken by
Government on the recommendations con-
tained in the Eleventh Report of the Rail-
way Convention Committee (1980) on Cost
of Operation of Railways (Cost of Mate-
rials).

12.66 hrs.

STATEMENT RE : CLARIFICATION
OF EARLIER STATEMENT ON DROU-
GHT AND NATURAL CALAMITIES
MADE ON 19th MARCH, 1986.

[English]

THE MINISTER OF STATE IN THE
DEPARTMENT OF AGRICULTURE
AND COOPERATION (SHRI YOGEN-
DRA MAKWANA) : I wish to state as
under :

I replied on 10.3.86 to the discussion
on "Situation arising out of the drought
and natural calamities in various parts of
the country." During the reply, lot of
interruptions took place. I furnished the
information regarding central assistance to
Andhra Pradesh and narrated the incident
about my telephonic conversation with PA
to Chief Minister of the State. Unfortuna-
tely, due to slip of tongue, Tamil Nadu
was mentioned.

Subsequently, when on 19th March,
1986, I tried to clarify the position, my
intention was to impress on the House
how quickly action is taken at the Centre
at various levels. As for the Chief Minis-
ter of Andhra Pradesh, I talked to his PA
who could not put me on to the C.M. It was
never my intention to malign anybody.

In the above circumstances, there is no
question of my knowingly or deliberately
making any false or misleading statement
in the House. However, I regret any in-
convenience caused.

ELECTION TO COMMITTEES

[English]

(i) Committee on estimates

SHRI CHINTAMANI PANIGRAHI
(Bhubaneswar) : I beg to move :

"That the members of this House do
proceed to elect in the manner required
by sub-rule (1) of Rule 311 of the Rules
of Procedure and Conduct of Business
in Lok Sabha, thirty members from
among themselves to serve as members
of the Committee on Estimates for the
term beginning on the 1st May, 1986
and ending on the 30th April, 1987."

MR. SPEAKER : The question is :

"That the members of this House
do proceed to elect in the manner
required by sub-rule (1) of Rule 311
of the Rules of Procedure and Conduct
of Business in Lok Sabha, thirty mem-
bers from among themselves to serve as
members of the Committee on Estimate
for the term beginning on the 1st May,
1986 and ending on the 30th April,
1987."

The motion was adopted.

(ii) Committee on public accounts

SHRI RAJMANGAL PANDE (Deoria);
I beg to move".

"That the members of this House do
proceed to elect in the manner requir-
ed by sub-rule (1) of Rule 309 of the
Rules of Procedure and Conduct of
Business in Lok Sabha, fifteen members
from among themselves to serve as